

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBAER : CA/ /2017**

**PETITION NUMBER : TCP/103/2016**

**NAME OF THE PETITIONER(S) : A. Shirany Gomez**

**NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21 others**

**UNDER SECTION : 397/398, 402 and 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SANDHEEP KUMAR

Counsel for R. 14 to 19

*[Signature]*

(for) Cibi Vishnu

2. K. Bhaaskar

Counsel for R. 1 & R. 5

*[Signature]*

3. RAMASUBRAMANIAM RAJA

Counsel for R. 12

*[Signature]*

4. HITESH KUMAR

Counsel for R. 3, 4, 6-11,

13, 16-18, 20-22

*[Signature]*

5. B. DHANARAJ -

*[Signature]* for R. 15 -

*[Signature]*

## **ORDER**

Shri B Dhanaraj, counsel for petitioner present. Shri Hitesh Kumar, counsel for R3, R4, R6 to R11, R13, R16 to R18, R20 to R22, Shri K Bhaskar, counsel for R2 & R5 and Shri Sandeep Kumar, counsel for R14 to R19 are present. Counsel for R2 to R5 filed CA 58/2017 to implead Ms Rajakokilam, Auditor of the company stating that she has been in management of the company and got conducted audit of the company for all the years. During the last hearing counsel for R2 & R5 was given final opportunity to file counter with a condition that failing which the right of filing counter shall stand forfeited. One last opportunity in the interest of justice is granted to file counter in the matter failing which appropriate order will be passed. Counsel for petitioner is directed to file reply to CA 58/2017. Put up on **12.04.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)